

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1734 of 2019 IN
DFR No. 2294 of 2019**

Dated : 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Uttar Pradesh Power Corporation Limited & Ors. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Vishal Binod
Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Mr. Amit Kapur for R-2

ORDER

Issue notice to the Respondents except Respondent No. 2 returnable on 10.12.2019 . Dasti, in addition is permitted.

List the matter on **10.12.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj